

OFFICE OF THE DISTRICT JUDGE, BALANGIR.

ORDER NO. 59 OF 2019

Dated, Balangir, the 23rd day of October, 2019

For smooth management of office work in exigency of public service and for the interest of administration, the following transfers and postings are made.

1. **Sri Suraj Kumar Das**, Bench Clerk, Grade-III of the Court of the J.M.F.C Saintala is transferred and posted as Sessions Clerk(Statement Clerk), District Court, Balangir in place of Smt. Rashmi Prava Mishra, transferred.
2. **Smt. Rashmi Prava Mishra**, Sessions Clerk(Statement clerk), District Court, Balangir is transferred and posted as Bench Clerk Grade-III in the court of the J.M.F.C-II, Balangir in place of Sri Kasinath Suna, transferred.
3. **Sri Kasinath Suna**, Bench Clerk Grade-III, in the court of the J.M.F.C-II, Balangir, now attached in the Court of the Senior Civil Judge, Balangir, is withdrawn and transferred and posted as Bench Clerk Grade-III in the court of the J.M.F.C Saintala, in place of Sri Suraj Kumar Dash, transferred.
4. **Sri Amit Kumar**, Junior Clerk, in the court of the Presiding Officer, Special Court, under S.C & S.T (POA) Act, Balangir is attached in the Court of the Senior Civil Judge, Balangir, until further order.
5. **Sri Gangadhara Putel**, Process Server, in the court of the J.M.F.C Muribahal, is transferred and posted as such in the court of the Addl. Civil Judge(J.D), Kantabanji, in place of Sri Biswanath Parida, but kept attached in the court of the Judge, Family Court, Balangir, until further order.
6. **Sri Biswanath Parida**, Process Server, in the court of the Addl. Civil Judge (J.D) Kantabanji, now attached in the court of the A.D.J, Kantabanji, is transferred and posted as such in the court of the J.M.F.C Muribahal, in place of Sri Gangadhar Putel, transferred.

The employee at SI.No.2,3 and 4 be relieved on 24.10.2019 after giving detailed charge of their seats so as to join in their new assignment. Further it is directed that SI.No 2 and 4 shall join in their new assignment on 24.10.2019 and SI.No.3 on 28.10.2019. The other employees be relieved in time so as to join in their new assignments on 28.10.2019 positively.

Inform all concerned .
Accountant to Note.



DISTRICT JUDGE,
BALANGIR.

Memo No. 5483(14) Dt. 24.10.19

Copy forwarded to the Presiding Officer, Special Court, under S.C & S.T (POA) Act, Balangir/Judge Family Court, Balangir/A.D.J Kantabanji/Senior Civil Judge, Balangir/J.M.F.C Saintala/J.M.F.C-II, Balangir /J.M.F.C Muribahal /J.M.F.C Kantabanji for information and necessary action.

Copy to the Judge in charge, Accounts, Balangir/ Kantabanji/ Saintala/ Muribahal for information.

Copy to the P.A to the District Judge, Balangir/Registrar's clerk, Dist.Court, Balangir for information.



Registrar

Civil Courts, Balangir.